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Title: Regarding alleged irregularities in Private Aviation Training Institutes run by private companies.

DR. A. SAMPATH (ATTINGAL): Madam Speaker, as you also know, our nation is experiencing severe unemployment problem. Here, quite a number of private agencies have come forward under the guise that they are approved by the Government of India. Certain agencies, firms or companies have put certain advertisements at various places of this nation. They are saying that they will teach the children to get appointment as air hostesses, ground crew and guest relation officer etc. The courses are being conducted as per their whims and fancies. In some of the institutes, they give coaching only for three days in a week and only for one hour per day and they collect lakhs and lakhs of rupees as fees. After all, these poor children are being cheated.

Now-a-days, even in Air India, Dharmadikari Report has not been implemented and those persons who have been working for quite a long time, for 15 years and 18 years as casual labourers are being pushed out of their employment and their jobs are being given to the private sector. Under the guise of privatisation, these private coaching institutes are flourishing. So, my humble request to the Government of India, through you Madam, is that they should conduct a thorough inquiry regarding the relevancy, sanctity and authority of these private agencies which conduct these courses under the guise that they are approved by the Government of India. Who gave them the authority to say that they appoint people to Air India and other airlines in our country? This is sheer cheating and absolute fraud. These agencies have siphoned off crores of rupees throughout the nation.

Madam Speaker, you are the custodian of our rights and we are the custodians of the fundamental rights of the people. We have a duty towards our children. So this type of activities cannot be allowed to continue like this and we cannot give them a free say in this matter because the future of our children is at stake. Therefore, I would humbly request the Government of India to declare the list of authorised agencies which are accredited to conduct this type of coaching for appointment to airlines.

HON. SPEAKER: Shri Anandrao Adsul, Shri Shivkumar Udasi, Shri Devji M. Patel, Shri M.B. Rajesh and Shri P.K. Biju are permitted to associate with the issue raised by Dr. A. Sampath.